

ACT No. XXI of 1940.

[PASSED BY THE INDIAN LEGISLATURE]

(Received the assent of the Governor General on the
10th April, 1940)

An Act further to amend the Indian Tariff Act, 1934.

XXXII of
1934.

WHEREAS it is expedient further to amend the Indian Tariff Act, 1934, for the purpose hereinafter appearing :

It is hereby enacted as follows :—

1. This Act may be called the Indian Tariff Short title.
(Amendment) Act, 1940.

XXXII of
1934.

2. In the First Schedule to the Indian Tariff Act, Amendment 1934, in Item No. 13 (1), in the third column the word of First Schedule, "Revenue" shall be inserted, and in the fourth Act XXXII column for the word "Free" the figure and words of 1934. "3 per cent. *ad valorem*" shall be substituted.

Price anna 1 or 1½d.

GIPD—L66LD—24-6-40—5,000.